- (b) if so, the reasons therefor;
- (c) whether the Government will direct the Government of Maharashtra to resolve it;
- (d) if so, by when; and
- (e) the full details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No, Sir. As per information provided by the Ministry of Railways, the works of MUTP-II are progressing smoothly.

(b) and (e) Question does not arise.

## Grabbing of DDA land by land mafias

465. DR. JANARDHAN WAGHMARE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether a chunk of land measuring 346 bighas, 05 bishwas of Village Lado Sarai, New Delhi had been acquired vide Award No. 21/89-90 ostensibly for public purposes and thereafter, the checkmate of DDA turned a blind eyes and the aforesaid land has/had been grabbed by the land mafia; and
- (b) if not, please mention the specific public purposes fulfilled by the DDA on its each KhasraNos. i.e. 266, 267, 464/303, 310, 311, 312, 314, 315, 316, 317, 319, 324, 325, 326, 327, 328, 329, 332 334, 335, 337, 338, 350, 351, 352, 354, 355, 356 & 358 since 11.12.1998 & 1.6.1999 onwards and till date alongwith the details of expenditure incurred for maintenance of the said land?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) DDA has informed that the land measuring 346 bighas 05 bishwas of Village Lado Sarai, Delhi was acquired vide Award No. 21/89-90 for the purpose of "Planned Development of Delhi" for DDA. The land was thereafter transferred to Horticulture Deptt. of DDA for development and maintaining it as green/park. As reported by the DDA, the land is free from encroachment and maintained as green/park.

(b) The land bearing Khasra Nos. i.e. 266, 267, 464/303, 310, 311, 312, 314, 315, 316, 317, '319, 324, 325, 326, 327, 328, 329, 332 334, 335, 337, 338, 350, 351, 352, 354, 355, 356 & 358 of

<sup>†</sup>Original notice of the question was received in Hindi.

Village Lado Sarai was acquired vide Award No. 21/89-90 for the purpose of "Planned Development of Delhi". The land has been developed as green/park by Horticulture Deptt. of DDA and presently maintained as green/park, except khasra nos. 319 & 324, which have been transferred to Delhi Jal Board. An amount of Rs. 49,09,662/- has been spent for maintenance of this area as green/park. The morning walkers and general public is using this green/park area in question.

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## 12.00 NOON

(MR. DEPUTY CHAIRMAN in the Chair)

## PAPERS LAID ON THE TABLE

## Report and Accounts (2009-10) of various zonal cultural centres and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJEEV SHUKLA): Sir, on behalf of Kumari Selja, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (i) (a) Annual Report and Accounts of the Eastern Zonal Cultural Centre (EZCC), Kolkata, for the year 2009-10, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Cultural Centre.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 4686/15/11]
- (ii) (a) Annual Report and Accounts of the North East Zone Cultural Centre (NEZCC), Dimapur, for the year 2009-10, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Cultural Centre.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 4681/15/11]
- (iii) (a) Annual Report and Accounts of the North Zone Cultural Centre (NZCC), Patiala, for the year 2009-10, together with the Auditor's Report on the Accounts.